

SHRI M. SATYANARAYAN RAO : We are always conscious about other persons ; we must also think of ourselves. (Interruption) I want an answer from the hon. Minister.

MR. SPEAKER : This question is not relevant.

SHRI M. RAM GOPAL REDDY : Just now, the Minister said that the department is also having some information regarding the occupation of the quarters in Ramakrishnapuram by some unauthorised persons. How many cases has he detected like that ?

SHRI I. K. GUJRAL : In Ramakrishnapuram, the total number of cases complained of in the year 1971-72 was 333 out of which action against four has been taken and they have been debarred. Against three the debarment is also there but partial. In all, action against 7 people was taken, and 205 complaints were anonymous and pseudonymous and action was not initiated, and 108 cases are under-examination.

SHRI M. RAM GOPAL REDDY : How many cases were detected ?

SHRI I. K. GUJRAL : Out of 333 cases registered, 7 people were actually held guilty or partially guilty. 218 complaints were either wrong or they were anonymous.

सध्य प्रदेश में इंजीनियरिंग एंव पालिटेक्नीक कालेजों के भवनों एंव होस्टलों के निर्माण के लिए ऋण

*430. श्री नाथूराम अहिरवार : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सध्य प्रदेश के निजी इंजीनियरिंग कालेजों एवं पालिटेक्नीकों में विद्यार्थियों

के दाखिले में लगातार कमी के कारण उक्त संस्थाओं को भवनों एवं होस्टलों के निर्माण हेतु केन्द्रीय सरकार ने जो ऋण दिया था उस की अदायगी नहीं हो रही है ; और

(ख) यदि हां, तो उक्त कालेजों की वित्तीय कठिनाइयों को दूर करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

THE MINISTER OF EDUCATION, SOCIAL WELFARE & CULTURE (PROF. S. NURUL HASAN) : (a) Yes, Sir. Five out of eleven technical institutions run by private agencies in Madhya Pradesh have expressed their difficulty in returning the interest-free loans given for the construction of student's hostels.

(b) The general question of how private technical institutions could be helped in meeting the situation is under consideration. Meanwhile, the Institutions have been allowed rescheduling of the loan instalments. They have also been allowed to let out unutilised accommodation to other Government and Semi-Government Organisations to increase their income.

श्री नाथू राम अहिरवार : अध्यक्ष महोदय, मैं जानना चाहता हूँ जैसा कि मन्त्री जी ने बताया है कि 11 संस्थाओं में से 5 संस्थाओं ने इन्स्ट्रूट फ्री लोन देने में समस्यात्मक प्रकट की है तो यह प्रश्न सरकार के विचाराधीन कब से है और कब तक इसका निराय हो जायेगा ?

PROF. S. NURUL HASAN : Sir, the problem really started when admissions started falling. In these institutions in Madhya Pradesh, the position of admissions is very, very unsatisfactory.

So far as the default of instalments is concerned, it started in 1969-70 and continued in 1970-71 and 1971-72. There are two from 1969-70. Most of them are from 1970-71 and a few in 1971-72.

As regards the decision to be taken, this matter is going to be placed for consideration before the All India Council of Technical Education as regards the policy that has to be adopted. The Council is meeting on the 21st and 22nd of this month, and after Government receive the recommendations of the Council, they will be able to take a decision.

SHRI R. V. BADE : May I know whether private institutions are run by trusts with Government aid, and if so, what is the total amount outstanding from them, and since when ?

PROF. S. NURUL HASAN : I have the figures here. If you like, I can read it out, but it is a longish list. As for the total amount, I will have to add up. If you like, I can lay it on the Table.

MR. SPEAKER : It can be laid on the Table.

Progress in developing indigenous ship designing

*432. SHRI S. A. MURUGANANTHAM : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether no progress has been made so far in developing indigenous ship designing in the country;

(b) if so, the reasons therefor; and

(c) the steps taken, if any, to promote the development of indigenous ship designing ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING & TRANSPORT (SHRI OM MEHTA) : (a) A few basic designs for ocean-going merchant ships have been done indigenously, but capacity for designing sophisticated ocean-going ships has not yet been developed in the country.

(b) The main reasons are inadequate technical know-how, lack of technically qualified naval architects and marine engineers, and inadequate research, development and tank-testing facilities.

(c) It is proposed to establish a Central Marine Design and Research Organisation to pool the available talent and facilities.

SHRI S. A. MURUGANANTHAM : Will the Minister tell us if Poland was the only country which came forward to help us to establish a Bureau, and if so, what is the reaction of the Government to it ?

SHRI OM MEHTA : Some time back, a Polish delegation was here, and some of our officers are going to visit Poland, and they are trying to finalise an agreement with that Government. We will try to enter into negotiations with them to have a India Marine Design Centre.

SHRI P. V. G. RAJU : May I know whether it is proposed to build bigger ships than are now being built in the Mazgaon Docks ? The present ships are only 18,000 to 22,000 tonnes. Can we have still bigger ships in India ?

SHRI OM MEHTA : Yes, we are going to have another shipyard at Cochin, where bigger ships will be built.

SHRI P. V. G. RAJU : What will be the size of the ships built in Cochin ?

SHRI OM MEHTA : It will be 66,000 to 80,000 tonnes deadweight.

Development of a variety of Maize comparable to skimmed milk in Nutrition

*434. SHRI RAJDEO SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Indian Agricultural Research Institute has produced two varie-